

Item-32

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M.A.1211/2003 in  
O.A.1298/2002

28.5.2003

Present: Shri S.C.Saxena, counsel for the applicant.

M.A. 1211/2003

Learned counsel states that he will file an appropriate contempt petition and subject to that, he does not press the present petition.

Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.

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( Govindan S.Tampi )  
Member (A)

V.S. Aggarwal

Chairman.

/dkm/